

**Form D**

[See rule 12(3) ]

**Form of application for cancellation or variation of nomination**

(This form shall be filled in by the holder(s) and submitted with the Certificates to the Post Master/Bank Officer of the office where the Certificates stand registered)

To,  
The Post Master/Branch Manager,

.....  
.....

I/We ..... the holder(s) of  
Kisan Vikas Patra detailed below hereby cancel the nomination previously made by me/us in respect of these  
Certificates and registered in your office under

No. .... Dated .....

\*In place of the cancelled nomination. I/We hereby nominate the person/s mentioned below, who shall on  
my/our death, become entitled to the savings Certificates and be paid the sum due thereof to the exclusion of all  
other persons.

Sl. No.	Name of the nominee(s)	Full address	Date of birth of nominee in case of minor

\*To be filled in case of variation only

2. As the nominee(s) at the serial number(s) ..... above is/are minor(s), I/We appoint  
Shri/Smt/Kumari .....

(name and full address) as the person to receive the sum due thereon in the event of my/our death  
during the minority of the nominee(s).

3. The Certificates detailed below are enclosed.

Sl. No. of Certificates	Denomination	Date of issue	Office of issue

Address

Yours faithfully,

.....  
.....  
.....

Signature or thumb impression  
(if illiterate) of holder(s)

Witnesses :

1. Name.....Address.....

2. Name.....Address.....

Note : In the case of illiterate holders, the witnesses shall be persons whose signatures are known to the Post  
Office/Bank.

Order of the Post Master/Bank Officer accepting the nomination.

Date stamp of Post Office/

Bank Seal

Signature of Post Master/Bank Officer

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